No.A-12011/01/2011-Ad.-II Government of India Ministry of Corporate Affairs

New Delhi, dated the 22nd January, 2013

OFFICE ORDER

On the basis of selection in the Civil Services Examination (CSE) 2011 and subsequent allocation, to this Ministry, by DoPT's OM No. 13015/7/2012-AIS-I dt 14.11.2012, dt 13.12.2012 and dt 21.12.2012, the President is pleased to appoint the following candidates to the Junior Time Scale (Group A) of Indian Corporate Law Service (ICLS) (Pay Band-3/15,600-39,100/- plus Grade Pay of 5400/-) from the date mentioned against their names:

| SL. | Name | CSE | Rank in | Category | Date |
|-----|--------------------------|--------|-----------|----------|-------------------|
| DL. | (Sh/Ms/Smt/Dr.) | Roll | CSE | Category | of |
| | (511/1015/51110/D1.) | No. | CSE | | appointment |
| | | NO. | (to | | |
| | | | determine | | in |
| | | | position | | ICLS |
| | | | in JTS | | |
| | * | | seniority | | |
| | | | list) | | |
| | | | | | |
| 1. | Nitin Phartyal | 227990 | 413 | General | 17.12.2012 (F.N.) |
| 2. | Reshma R Kurup | 317942 | 457 | General | 03.09.2012 (F.N.) |
| 3. | Jadhav Mangesh Ramdas | 235078 | 481 | General | 17.12.2012 (F.N.) |
| 4. | Varun B S | 231382 | 503 | General | 17.12.2012 (F.N.) |
| 5. | Shivam Verma | 299955 | 510 | General | 17.12.2012 (F.N.) |
| 6. | Sitaram Sharan Gupta | 49774 | 511 | General | 17.12.2012 (F.N.) |
| 7. | Anurag Sujania | 226340 | 564 | General | 17.12.2012 (F.N.) |
| 8. | Waseem Akram | 151410 | 568 | General | 17.12.2012 (F.N.) |
| 9. | Aparna Mudiam | 2269 | 580 | General | 03.09.2012 (F.N.) |
| 10. | Vineet Rai | 24338 | 581 | General | 03.09.2012 (F.N.) |
| 11. | Anjali Pokhriyal | 255939 | 596 | General | 03.09.2012 (F.N.) |
| 12. | Afsar Ali | 1037 | 667 | OBC | 03.09.2012 (F.N.) |
| 13. | Bharat Laxman Markad | 13890 | 692 | OBC | 17.12.2012 (F.N.) |
| 14. | Zeeshan Qamer | 221677 | 706 | OBC | 17.12.2012 (F.N.) |
| 15. | Gaurav | 27823 | 721 | OBC | 24.12.2012 (F.N.) |
| 16. | Anannya Saikia | 408185 | 818 | ST | 03.09.2012 (F.N.) |
| 17. | Vania Indrajit Ajmalbhai | 167426 | 823 | SC | 03.09.2012 (F.N.) |
| 18. | Saurabh Gautam | 211170 | 840 | SC | 17.12.2012 (F.N.) |
| 19. | Sushil Kumar | 11852 | 849 | SC | 24.12.2012 (F.N.) |

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- 2. As per instructions of DOPT, the appointment is subject to following conditions:
- (a) In case the enquiry as envisaged under Rule 20 of Civil Services Examination Rules is pending in your case, your appointment to a service will be subject to you being found suitable on the basis such enquiry as may be considered necessary by the Government having regard to your character and antecedents.
- (b) If at any point in future, it is found that any certificate or document or testimonial or information furnished by you, having a bearing on your eligibility for this appointment, is not in order or any information/facts having bearing on your eligibility have not been disclosed or misrepresented by you, then your appointment is liable to be cancelled forthwith, without prejudice to any other punitive action under relevant rules.
- 3. The appointment is also subject to satisfaction of all terms and conditions as mentioned in the 'Offer of Appointment' issued by Ministry of Corporate Affairs on 26.11.2012, 20.12.2012 and 07.01.2013 to respective candidates, the provisions of ICLS Rules, 2008 and other rules of the competent authorities on the subject.

(R.K. Pandey) Under Secretary to Government of India Ph. No. 2338 3507

To

- 1. All Officers concerned
- 2. Cash Section (2 copies), MCA
- 3. Pay and Accounts Officer, Ministry of Corporate Affairs, New Delhi
- 4. The Secretary, DOPT, North Block, New Delhi {Kind Attn. Shri SS. Shukla, US (AIS) in view of OM No. 13015/7/2012-AIS-I dt 14.11.2012, dt 13.12.2012, dt 21.12.2012}
- 5. The Secretary, UPSC w.r.t. their letter No.1/2/2011-E.I(B) dated 08.11.2011
- 6. Director, ICLS Academy, IICA -- like previous batches, all 19 officers will have the designation of 'assistant director' during training.
- 7. Service Book of the Officers
- 8. Personal file of the Officers concerned.
- 9. Guard File

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